

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3886
ANSWERED ON:24.08.2004
ARMS LICENCE
Yadav Shri Kailash Nath Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of murders by fire arms are increasing day by day;
- (b) if so, the number of such murders in each of the last three years, State-wise;
- (c) whether issue of fire arms licences to individuals is also a major cause for this increase;
- (d) if so, whether the Government proposes to bring a bill in Parliament to stop fire arms licence to individuals; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) to (c): The State/Union Territory wise figures available for the years 2000, 2001 and 2002, as provided by the National Crime Records Bureau, on the number of persons murdered by use of firearms are at Annexure-I. As is evident from the statistics, the number of victims of licensed firearms is less than 10% of the total number of persons murdered by use of firearms.

(d) and (e): Licenses for possession of fire arms are issued by the licensing authority concerned as per the procedure of the Arms Act, 1959 and the Arms Rules, 1962. There is no proposal under consideration of the Central Government to bring a Bill in Parliament to stop issue of firearm licences to individuals.